

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT. J. R. PULATE
COURT 29 ADDL SESSIONS JUDGE
Criminal Cause List Dated 05-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100278/2015	The State of Worli Police Station Vs Vidyamani Lalmani Vishwakarma	
<u>HEARING</u>				
2	ABA	101978/2019	Razia Abdul Qadir Kalsekar and 2 Others35 Vs State Nehru nagar Police Station	Sushrut Jadhwar
3	ABA	102020/2019	Hafeez Abdul Qadir Kalskar Vs State Nehru Nagar Police Station	Skushrut Jadhwar
4	ABA	102136/2019	Yogesh Babulal Solanki and others Vs Khar Police Station	Prashant V. Malik and Vaibhav R. Shah
5	CRI BAIL APPLN	100363/2020	Ananta Uttamrao Randhve - Applicant Vs The State of Maharashtra - Deonar Police Station - Respondent	Pramod Kadam, Amol Patekar and Vishal V Narkar
6	CRI BAIL APPLN	100488/2020	Gallamma Swapnil Pathare --- Applicant Vs The State of Maharashtra - Nehru Nagar Police Station --- Respondent	Kantilal D. Gaikwad
<u>CHARGE</u>				
7	POCSO SPL CASE	100395/2019	The State of Maharashtra - Vikhroli Police Station Vs Sonu @ Irshad Imajuddin Shaikh	APP
8	POCSO SPL CASE	100415/2019	The Staten of Maharashtra - Ghatkopar Police Station Vs Sunil Rajendrprasad Rajbhar @ Sonu @ Gopi	APP
9	POCSO SPL CASE	100412/2019	The State of Maharashtra - Deonar Police Station Vs Mohd. Jahagir Mohd. Tahir	PP

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10	POCSO SPL CASE	100443/2019	The State of Maharashtra - Vakola Police Station Vs Sagar Sevasingh Rathod	PP
<u>ORDER</u>				
11	POCSO SPL CASE	100160/2018	The State of Tilak Nagar Police Station Vs Sachin Shankar Patil	Adv.Vasant Prabhu
(Main Matter REMAND APPL POCSO/0100117/2018)				
12	ABA	102049/2019	Soheb Mustaq Naik And 2 Others Vs State R C F Police Station	Lawyers Chamber
13	SPL.CASE	127/2020	The State of Maharashtra - Colaba Police Station Vs Nirmal Meghnath Sharma	PP
<u>COMPLIANCE</u>				
14	POCSO SPL CASE	100046/2016	The State Of Kurla Police Station. Vs MOSIN ABDUL GANI SAYYAD	
(Main Matter POCSO SPL CASE/0100046/2016)				
Sub Matter: POCSO SPL CASE/0100046/2016				
15	POCSO SPL CASE	1000617/2018	The State of Byculla Police Station Vs Kartik Jagdish Anjara	PP
<u>REPLY/SAY</u>				
16	SPL.CASE	37/2020	The State of Maharashtra - Bandra Police Station Vs Sarvar Abdul Yasin Shaikh	PP
17	SPL.CASE	100751/2020	The State - Dharavi Police Station, Mumbai Vs Anwarali @ Salman Mustakalli Shekh	PP
<u>APPEARANCE</u>				
18	REMAND APPL POCSO	101353/2019	The State- Santacruz Police Station Vs Harish Govind Solanki	

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19	REMAND APPL POCSO	100457/2020	STATE GOVERNMENT Pant Nagar P. Stn. Vs Dinesh Devidas Devkare	
20	REMAND APPL POCSO	100465/2020	The state of Maharashtra through Shivaji Nagar Police Station, Mumbai Vs Mohd. Afasar Makbul Ahamad Kureshi	PP
21	REMAND APPL POCSO	100481/2020	The State of Maharashtra Vs Salim Salauddin Choudhari	PP
22	REMAND APPL POCSO	100482/2020	The State of Maharashtra Vs Ratan Ravindra Jadhav	PP
<u>DORMANT FILE</u>				
23	SESSIONS CASE	100229/2003	The State Oshiwara P. Stn Vs Ganesh Tejbahadur Pande	
<u>DISCHARGE APPLICATION</u>				
24	POCSO SPL CASE	100085/2017	CBI/SCB/MUMBAI Vs JITENDRA RAMNARAYAN RATHOD AND ORS.07	

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<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100133/2014	The State RCF P.S Vs Krishna@ Bala Vyankat Pawar	Adv. Anjali Awasthi
2	POCSO SPL CASE	100025/2015	The State Versova P.S Vs Juned Kasam Turk	Adv. Anjali Patil
3	POCSO SPL CASE	100471/2017	The State Wadala TT Police Station Vs Shakil d/o Nabi Ahamad Khan	
4	ABA	101317/2019	Vishnu Kesar Adhikari And 4 Others Vs State R.C.F Police Station	Bhomesh R Bellam
<u>HEARING</u>				
5	CRI BAIL APPLN	100435/2020	Mohamed Mushir Anees Qureshi - Applicant Vs The State of Maharashtra - Nehru Nagar Police Station - Respondent	Nazneen Khatri
<u>EVIDENCE PART HEARD</u>				
6	POCSO SPL CASE	100234/2014	The State Shivaji Nagar Police Station, Govandi Mumbai Vs Abdulla Usmani Jakadulla Usmani	
7	POCSO SPL CASE	100567/2015	The State of Mankhurd Police Station Vs SHAKIR ABDUL RAHIM SHAIKH	
<u>CHARGE</u>				
8	POCSO SPL CASE	100662/2018	The State of Dharavi Police Station Vs Ejaj Ahamad Mohammad Zamir Shaikh	PP
9	POCSO SPL CASE	100698/2018	The State of Malabar Hill Police Station Vs Rakesh Hem Jha	PP

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10	POCSO SPL CASE	100439/2019	The State of Maharashtra- Azad Maidan Police Station Vs Naushad Ayub Shaikh	PP
11	POCSO SPL CASE	100449/2019	The State of Maharashtra - Antop Hill Police Station Vs Sunil Poonamchand Mali	PP
12	POCSO SPL CASE	100456/2019	The State of Maharashtra - R.A.K. Police Station Vs Samiulla Mustaf Ahmed Khan	PP
13	POCSO SPL CASE	100458/2019	The State of Maharashtra - Park Site Police Station Vs Pawansingh Premsingh Labana	PP
14	POCSO SPL CASE	100518/2019	The State of Maharashtra - Bhoiwada Police Station Vs Govind Umesh Solanki	PP
15	POCSO SPL CASE	100523/2019	The State of Maharashtra - Neharu Nagar Police Station Vs Abubakar Khalil Ahmed Khan	PP
<u>ORDER</u>				
16	BAIL APPL POCSO	100962/2020	Lal Mohd. Noor Mohd. Shaikh Vs The State of Maharashtra through Shivaji Nagar Police Station, Mumbai	Shahid Pathan
<u>AWAING REPORT T.C.</u>				
17	SESSIONS CASE	100494/1991	State of Maharashtra RCF P.Stn. Vs Jagan Gopinath Kadu	
18	SESSIONS CASE	100922/1996	The State Nagpada pl.stn. Vs Pushpa Ram Sherpa	
<u>REPLY/SAY</u>				
19	POCSO SPL CASE	100419/2017	The State Trombay Police Station Vs Jayanand Arjunraw kanpure and other 3	

APPEARANCE

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S.No.	Case Type	Case No.	Title	Name of Advocate
20	SPL.CASE	96/2020	The State of Maharashtra - Ghatkopar Police Station Vs Mohammad Hasan Abral Shaikh	PP
21	SPL.CASE	100/2020	The State of Maharashtra - Park Site Police Station Vs Ashish @ Bala Aanaji Zanje	PP
22	SPL.CASE	130/2020	The State of Maharashtra - Wadala T. T. Police Station Vs Vinayak Shivram Bhise	PP
23	SPL.CASE	153/2020	The State of Maharashtra - R.C.F. Police Station Vs Rajesh Pandurang Satve	PP
24	REMAND APPL POCSO	100489/2020	The state of Maharashtra through Dharavi Police Station, Mumbai Vs Mohan Karpan Devendra @ Murgan	PP
25	SPL.CASE	100735/2020	The State Of RCF Police Station Vs Saeed Ahmed Izhar Ahmed Khan	PP

**CITY CIVIL AND SESSION COURT MUMBAI
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Criminal Cause List Dated 07-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	POCSO SPL CASE	100035/2017	SHIVAJI NAGAR POLICE STATION. Vs AFJAL RIYAZ ANSARI	Adv.Nazneen Khatri
2	POCSO SPL CASE	100490/2017	The State Tilak Nagar Police Station Vs Nijamuddin Barkat	
3	SPL.CASE	131/2020	The State of Maharashtra - Bandra Police Station Vs Balkram Sitaram Yadav	PP
<u>CHARGE</u>				
4	POCSO SPL CASE	100053/2016	THE STATE OF CAW CELL, CRIME BRANCH, MUMBAI.,GHATKOPER POLICE STATION. Vs BHARAT RAM BAROT.	
5	POCSO SPL CASE	100546/2017	The State Mahim Police Station Vs John Agnelos Anthony Fernades and other 01	
6	POCSO SPL CASE	100588/2017	The State Govandi Police Station Vs Sadashiv Pundlik Ghadigaonkar	
7	POCSO SPL CASE	100162/2018	The State of Deonar Police Station Vs Mohamad Akhtar Kitabulla Khan and 1 Accud.	Adv.Gadgil
(Main Matter REMAND APPL POCSO/0100107/2018)				
8	SPL.CASE	71/2020	The State of Maharashtra - Navghar Police Station Vs Sudhir @ Sushil Sadanand Rasal	PP
<u>COMPLIANCE</u>				
9	ABA	100213/2020	Mangala Ramu Kunchikorve and 4 ors. Vs The State Dharavi Police station	Ganesh Iyer

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	ABA	100321/2020	Mohd. Mubarak Mohd. Yusuf Retiwala Vs State Kurla Police Station	Satish Mishra
11	ABA	100805/2020	Rajesh Govindbhai Patel Vs The State of Maharashtra	Niranjan Mundargi, Yogesh Israni, Vikram Sutaria
<u>REPLY/SAY</u>				
12	SPL.CASE	100740/2020	The State of Maharashtra through Sir J. J. Marg Police Station, Mumbai. Vs Mohd. Sufiyan Mohd. Ismail Shaikh	PP
<u>APPEARANCE</u>				
13	REMAND APPL POCSO	100460/2020	The State of Maharashtra through DCB CID, Mumbai Vs Shounak Supratim Mukharji	PP
14	SPL.CASE	100589/2020	The State Of Maharashtra RCF Police Station Vs Ashish Narendra Singh	PP
15	SPL.CASE	100725/2020	The State Of Agripada Police Station Vs Jagdish Ghanshyam Pareta and others	PP
<u>N.B.W.READY</u>				
16	POCSO SPL CASE	100116/2017	DONGRI POLICE STATION. Vs NARAYAN DHONDIRAM FARATE	
<u>N.B.W.UNREADY</u>				
17	POCSO SPL CASE	100683/2018	The State of Mankhurd Police Station Vs Kran Virendra Walmiki @ Marothiya	PP
<u>SETTELMENT</u>				
18	ABA	101894/2019	Sandeep Shetty And 4 Others Vs State Govandi Police Station	Sundeep R Karnik

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S.No.	Case Type	Case No.	Title	Name of Advocate
<u>EVIDENCE PART HEARD</u>				
1	POCSO SPL CASE	100209/2015	The State of Juhu Police Station Vs Dinesh Ramkhilavan Mahato	
2	POCSO SPL CASE	100411/2015	The State of Cuffe Parade Police Station. Vs Abhijit Vishwajit Shah	
3	POCSO SPL CASE	100437/2015	The State Kurla Police Station Vs Lal Mohammed Fakir Mohammed Ansari	
4	POCSO SPL CASE	100527/2015	The State of Nagpada Police Station Vs Smt. Sandhya Satynarayan Gauda	
<u>CHARGE</u>				
5	POCSO SPL CASE	100388/2019	The State- Kanjurmarg Police Station Vs Vijay Sudhkar Shirsath	PP
6	POCSO SPL CASE	100440/2019	The State of Maharashtra - Nehru Nagar Police Station Vs Mangilal Khejaram Fulvaria	PP
<u>COMPLIANCE</u>				
7	POCSO SPL CASE	100065/2017	DHARAVI POLICE STATION. Vs KALLU @ WASIM @ CHANAYYA SATTAR KHAN	
8	SPL.CASE	146/2020	The State of Maharashtra - Worli Police Station Vs Sadanand Chintaman Dalvi	PP
<u>DISCHARGE APPLICATION</u>				
9	POCSO SPL CASE	100552/2016	BANDRA POLICE STATION. Vs RONALD RICHARD NORONHA	

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<u>ARGUMENTS</u>				
1	M A IN ABA	100594/2019	Upasna Francis Fernandis Vs State Mahim Police Station	Rajendra Rathod
<u>HEARING</u>				
2	ABA	102214/2019	Mangesh Ramesh Parab and othrs Vs Khar Police Station	Gajendra Jadhav
3	M A IN ABA	100248/2020	Tushar Vinodrai Parekh Vs The State of Maharashtra through Dadar Police Station, Mumbai	Shabnam Shaikh
<u>EVIDENCE PART HEARD</u>				
4	POCSO SPL CASE	100122/2014	The State Bandra P.S Vs Dosan Saviya Gabriel Mendas	
5	POCSO SPL CASE	100001/2019	The State of Gaodevi Police Station Vs Uday Ramesh Paal	PP
<u>EVIDENCE</u>				
6	POCSO SPL CASE	100352/2014	The State Wadala T.T. P.S Vs Sanjay Rajendra Prasad Misra	
7	POCSO SPL CASE	100093/2017	BHOIWADA POLICE STATION. Vs SAMIR ABDUL SALAM QURESHI @ PAPPU	
8	POCSO SPL CASE	100124/2017	MANKHURD POLICE STATION. Vs GULAM MOHAMAD RAFIQ SHAIKH @ SHITTIVALA BABA	
9	POCSO SPL CASE	100127/2017	NAVGHAR POLICE STATION. Vs VISHAL AANAD GHARAT	
10	SESSIONS CASE	100395/2017	The State V.B. Marg Police Station Vs Hariram Omprakash Gupta	

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11	POCSO SPL CASE	100428/2017	The State Ghatkopar Police Station Vs Manoj Kamla Chauhan	
<u>CHARGE</u>				
12	SESSIONS CASE	100112/2009	State of Maharashtra Vs Anil Sukhdev Singh 2 others	
<u>REPLY/SAY</u>				
13	ABA	101552/2019	Sukhdev Govind Gawali And 3 Others Vs State Chunabhatti Police Station	R.D.Salve
14	ABA	101636/2019	Ashutosh Sikhdev Gawali Vs State Chunabhatti Police Station	R.D.Salve
15	ABA	100311/2020	Sandeep Subhash Prajapati And 5 Others Vs State Santacruz Police Station	Raees Uddin Khan
<u>APPEARANCE</u>				
16	REMAND APPL POCSO	101423/2019	The State- Bandra Police Station Vs Pradip Ghanshaym Chouhan	
17	REMAND APPL POCSO	101429/2019	The State- Khar Police Station Vs Jitendra Maganlal Makwana	
18	REMAND APPL POCSO	101437/2019	The State - Bandra Police Station Vs Sharib Ali Arif Ali Sayd	
19	REMAND APPL POCSO	101448/2019	The State- Shivaji Nagar Police Station Vs Sheru @ Mohd. Amin Hamid Shaikh and another	
20	SPL.CASE	145/2020	The State of Maharashtra - R.C.F. Police Station Vs Kishor Dagdu Borude	PP

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21	REMAND APPL POCSO	100462/2020	The State of Maharashtra through Ghatkopar Police Station, Mumbai Vs Mohd. Akbar Hasim Shaikh	PP
22	REMAND APPL POCSO	100490/2020	The state of Maharashtra through Antop Hill Police Station, Mumbai Vs Nadim Harun Shaikh	PP
23	SPL.CASE	100716/2020	The State Of Santacruz Police Station Vs Prakash Yashwant Sarwade	PP
24	SPL.CASE	100717/2020	The State Of Santacruz Police Station Vs Prakash Yashwant Sarwade	PP
25	SPL.CASE	100727/2020	The State Shivaji Nagar Police Station Vs Lalmohamd Noormohmad Shaikh	PP
26	SPL.CASE	100728/2020	The State RCF Police Station Vs Irfan Shakir Ali Khan	PP
27	SPL.CASE	100733/2020	The State Of Deonar Police Station Vs Rizwan Hasamuddin Sawant and anr	PP
REPORT				
28	SESSIONS CASE	100779/2004	State of Maharashtra D. B. Marg P.stn. Vs Shrinivas Muchhal Rao3	
29	POCSO SPL CASE	100328/2014	The State Nirmal Nagar P.S Vs Faisal Khan @ Irfan Khan	
30	SESSIONS CASE	101230/1987	The State Jogeshwari P.S. Vs Satish Totaram Jarunde	